

(c) whether it is a fact that the provisions were not made in accordance with the requirements of the State; and

(d) if so, what steps are taken/proposed to be taken to enhance provisions during the next three years?

THE MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI UTTAMBHAI H. PATEL): (a) The following expenditure was incurred during the last three years for solving rural drinking water problem under State Sector Minimum Needs Programme and Centrally Sponsored Accelerated Rural Water Supply Programme in Jaisalmer:—

(Rs. in lakhs)

Year	Expenditure
1989-90 ..	432.00
1990-91 ..	152.00
1991-92 ..	220.67

(b) During the summer months in the current year, there was acute scarcity of drinking water in most of the districts of the State, except some parts of the districts of Sriganganagar, Bhilwara, Udaipur, Banswara, Dungarpur and Rajasamand.

(c) Within the availability of resources, adequate provisions were made both under MNP and ARWSP. On the other hand, additional assistance of Rs. 34.15 crores was given to the State Government for coverage of No Source problem villages, Scheduled Caste/Scheduled Tribe habitations and Guineaworm Eradication Programme.

(d) Does not arise.

Wasteland development programme

3259. SHRI V. NARAYANASAMY: Will the PRIME MINISTER be pleased to state:

(a) whether it is a fact that wasteland development programme would be poised for development in future; and

(b) whether Government's ambitious programme for conversion of wasteland into greening five million hectares every year is yielding good results?

THE MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (DEPARTMENT OF WASTELANDS DEVELOPMENT) (COL. RAM SINGH): (a) Afforestation and tree planting are continuing activities at the State level, undertaken for wastelands development, from year to year depending on the availability of funds through the State and Central Plans. The coverage of the Wastelands Development Programme is expected to be expanded substantially during the Eighth Five Year Plan, which is under finalisation,

(b) In the Seventh Plan period (1985-90), an area of 8.8 million hectares was covered whereas the coverage from the First to the Sixth Plan period (1950-85) was about 8.2 million hectares. Studies and evaluation of the afforestation and wastelands development activities carried out in different States have revealed that these activities have contributed to increase in bio-mass production, employment and income generation in rural areas, encouragement of farm-forestry/agro-forestry on private lands, involvement of women and voluntary agencies in these activities, strengthening the infrastructure of Forest Departments, etc.

Acreege of Agricultural land collected under Bhoodan movement

3260. SHRI SUSHILKUMAR SAMBRAJIRAO SHINDE: Will the PRIME MINISTER be pleased to state:

(a) the total acreege of agricultural land collected under the Bhoodan Movement;

(b) the total amount of land actually distributed out of this;

(c) the number of persons benefited by this distribution; and

(d) the reasons for the land lying undistributed?

THE MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI UTTAMBHAI H. PATEL): (a) to (c) 45.90 lakh acres of agricultural land has been collected under the Bhoodan Movement. Out of this, 23.22 lakh acres of land has been distributed. State Governments do not furnish the details of beneficiaries of Bhoodan land to Central Government.

(d) The main reasons for non-distribution of Bhoodan Land have been, loopholes in the legislation, some of the States do not have proper records of Bhoodan Land, donated land unfit for cultivation and land under encroachments etc.

Employment generating programme

3261. SHRI SURINDER KUMAR SINGLA:

SHRI SOM PAL:

Dr. NAUNIHAL SINGH:

Will the PRIME MINISTER be pleased to state:

(a) what are the details of various employment generating programme under implementation in the country;

(b) what targets have been fixed and achievements made under these programmes during Seventh Plan and the two annual Plans;

(c) what was the performance of Madhya Pradesh in this regard during the above period; and

(d) what strategy Government propose to adopt during the Eighth Plan to accelerate employment opportunities especially in rural area?

THE MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI UTTAMBHAI H. PATEL): (a) The various employment generating programmes under implementation in the country are as follows:—

(i) Integrated Rural Development Programme (IRDP)

(ii) Training of Rural Youth for Self-Employment (TRYSEM)

(iii) Jawahar Rozgar Yojana (JRY)

(b) and (c) The targets fixed and achievements made under the above programmes during Seventh Plan and the two annual Plans at all India level and for the State of Madhya Pradesh are given in the Annexure. (See Appendix CLXIV, Annexure No. 55)

(d) The on-going employment generating programmes will continue during the Eighth Five Year Plan period with greater emphasis on more effective implementation, wider public participation and larger coverage.

Scientific and technological collaboration between India and Denmark

3262. SHRI RAMACHANDRAN PILLAI: Will the PRIME MINISTER be pleased to state:

(a) the number of Scientific and Technological collaborations signed between India and Denmark as on 31st March 1992;

(a) the cases of Danish technology imported by India and the technical fee remitted in the last three years with year wise break-up;

(c) whether Government are aware of Indian technology imported by Denmark regarding fibre glass fabric based flexible coupling, if so, the details thereof; and

(d) the steps taken to encourage such endeavours?

THE MINISTER OF STATE IN THE MINISTRY OF SCIENCE AND TECHNOLOGY, DEPARTMENT OF ELECTRONICS AND DEPARTMENT OF OCEAN DEVELOPMENT AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI P. R. KUMARMANGALAM): (a) to (d) The information is being collected and will be laid on the Table of the House.